

submitted the Water Supply Scheme of Greater Guwahati at an estimated cost of Rs. 444.61 crores for obtaining assistance from the Overseas Economic Cooperation Fund (OECF), Japan. However, the proposal was not approved by the OECF. The proposal has been subsequently taken up with the World Bank for consideration, as desired by the State Government. The World Bank's response is awaited.

The State Government/Urban Local Bodies of Assam have directly obtained loan assistance from HUDCO for the water supply projects given in the Statement enclosed, HUDCO has informed that two water supply projects at Guwahati have already been completed and the remaining are at various stages of progress, which are likely to be completed in two year's time.

Statement

HUDCO Financed Water Supply Schemes in Assam

Sl. No.	Water Supply Schemes	(Rs. in lakhs)	
		Project Cost	Loan Amount
1.	Improvement of Water Supply network in Guwahati.	1146.38	773.00
2.	Zoo Road Drinking Water Supply Project (Phase-1) for Guwahati.	1349.80	944.80
3.	Water Supply Scheme to Jorhat.	1067.71	716.00
4.	Water Supply Scheme for Gauripur.	347.71	241.30
5.	Water Supply Scheme for Barpeta.	422.95	293.50
6.	Water Supply Scheme for Goalpara.	428.34	297.25
7.	Implementation of drinking water supply scheme in Moriani town.	426.20	295.75
8.	Water Supply Scheme at Tezpur.	1145.62	795.00
9.	Augmentation of Water Supply Dergaon.	290.91	203.00
10.	Dhing Water Supply Scheme.	307.02	215.00
11.	Water Supply Scheme at Dhubri town.	890.53	623.00
12.	Water Supply Scheme for Golaghat town.	1012.00	702.00
13.	Water Supply at Tinsukia town.	1912.61	1266.85

Mayors Conference

1962. SHRI SANDIPAN THORAT : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether the conference of Mayors was recently held at Bhopal;

(b) if so, the details of agenda discussed and resolutions passed therein; and

(c) the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI BANDARU DATTATREYA) : (a) As per the information available, 33rd conference of the All India Council of Mayors (AICM), was held at Bhopal on 26th and 27th September 1998.

(b) The Agenda discussed and resolution passed in the above Conference mainly relate to confirmation of the minutes of the 31st General Body Meeting of AICM, adoption of Audited Statements of accounts for the year 1996-97 and review of position with respect to the Constitution (74th Amendment) Act, 1992. The participants asked for more financial and functional powers from the State Governments to enable them to function in a more democratic way as enshrined in the Constitution (74th Amendment) Act.

(C) As per Entry 5 of the State list of Constitution, Municipal Administration is a State subject. Therefore, it is for the State Governments to devolve requisite financial and functional powers to their Urban Local Bodies as envisaged in the Constitution (74th Amendment) Act.

Construction of Over-Bridge Near Nanjangud Railway Station

1963. SHRI A. SIDDARAJU : Will the Minister of RAILWAYS be pleased to state :

(a) whether the construction of railway over bridge on Gundlupet-Mysore route near Nanjangud railway station has been taken up during 1998-99;

(b) if so, the amount allocated therefor during 1998-99 and the amount spent thereon so far;

(c) the total amount required to completed the said work; and

(d) the time by which the said work is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) No, Sir.

(b) to (d) Do not arise.